

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SHREE MAHESHWAR HYDEL POWER CORPORATION LIMITED
OPERATING IN HYDRO POWER PROJECT AT
MANDLESHWAR, MADHYA PRADESH

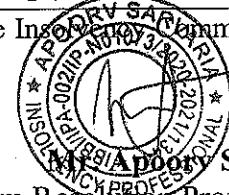
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | |
|--|---|
| 1. Name of the corporate debtor along with CIN | Shree Maheshwar Hydel Power Corporation Limited CIN: U40101MP1993PLC007667 |
| 2. Address of the registered office | Abhayanchal Parisar, Post Mandaleshwar, Madhya Pradesh – 451221 |
| 3. URL of website | Not available |
| 4. Details of place where majority of fixed assets are located | Mandleshwar, Madhya Pradesh – 451221 |
| 5. Installed capacity of main products/services | Capacity: 10 Turbines of 40 MW each Installed: 3 Turbines of 40 MW each |
| 6. Quantity and value of main products/services sold in last financial year* | Commercial operations of project are yet to commence. |
| 7. Number of employees / workmen* | Yet to be ascertained |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:* | Available information will be shared upon receiving a request at sarvaria@gmail.com or cirp.shreemaheshwar@gmail.com |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | Can be obtained by sending a request at sarvaria@gmail.com or cirp.shreemaheshwar@gmail.com |
| 10. Last date for receipt of expression of interest | 05 January 2023 |
| 11. Date of issue of provisional list of prospective resolution applicants | 14 January 2023 |
| 12. Last date for submission of objections to provisional list | 19 January 2023 |
| 13. Process email id to submit EOI | cirp.shreemaheshwar@gmail.com |

(*) The operations of the Corporate Debtor were at stand-still as on the Insolvency commencement Date.

Date: November 26, 2022

Place: New Delhi



Sd/-

Sarvaria
Interim Resolution Professional
For Shree Maheshwar Hydel Power Corporation Limited
Regn. No: IBBI/IPA-002/IP-N01073/2020-2021/13444
AFA Validity: Up to March 29, 2023
Address: Suite No.1, 19 Park Area, Karol Bagh,
Opposite Ajmal Khan Park, New Delhi 110005

Some LAC problems due to '62 war loss, says Jaishankar

TIMES NEWS NETWORK

New Delhi: Foreign minister S Jaishankar on Friday said India's interests had been well served in the past nine months and that with its "credible" position, the country has emerged as an advocate of sobriety which wants the Russia-Ukraine conflict to end and is capable of working with others. Asked if India's position was at odds with Quad, Jaishankar said Quad countries were never meant to take identical positions and that if Quad member-states had expectations from India, then India too had its own expectations. "I've a neighbour which practises terror day in and day out. Why don't all of them sign up for all the things that I am signing on the issue? Where is group unity on terrorism which, by the way is a much older problem," Jaishankar said. The minister was speaking at the Times Now Summit. "Quad was never envisaged as four countries having identical positions on all issues. It is an exercise of convergence where in the Indo-Pacific we have a lot of common interests and the ability to work together. You

picked Ukraine. I could as well pick Pakistan and Afghanistan and ask them why they are not endorsing India's position. Many of them are not," he added. On the recent Bali Declaration, which saw India emerging as a consensus builder, Jaishankar said "When you say honest broker, the important word is honest. Your commitment and sincerity must be on display," while making the point that India would not have been able to play the role which it did in Bali if its position on Ukraine had been different. On criticism by the opposition that Modi had not been tough on China, the minister said that the PM had been firm and very clear in his actions on the issue. He described as an enormous enterprise India's military deployment at the border and improvement in infrastructure for countering China's aggression. "The PM is somebody who does things and not just pontificates," Jaishankar said as he hit out at the opposition for not taking seriously structural and long-term challenges from China. He said some of the problems India is facing because of the loss in the 1962 war.

Ex-CJI Lalit defends collegium system, Harish Salve slams it

No Judiciary In the World Appoints Judges: Queen's Counsel

TIMES NEWS NETWORK

New Delhi: Reopening the debate on the National Judicial Appointments Commission (NJAC) at Times Now summit on Friday, former Chief Justice of India U U Lalit said that an apex court bench has already agreed to have a re-look at it. He, however, defended the collegium system of appointment of



The CJI-headed bench was receptive to say we will relook at the matter. Any regime should always welcome new ideas and if any course correction is required it must indulge in it

UU LALIT | FORMER CHIEF JUSTICE OF INDIA

apex court has recently agreed to relook into its constitution bench judgement that had struck down the NJAC Act in 2015. The 99th Constitution amendment had allowed for replacing the Collegium system of appointment of judges through the NJAC Act.

"Very recently the matter came before the SC and the court showed willingness to relook at it. The CJI headed bench was receptive to say we will relook at the matter. Any regime should always welcome new ideas and if any course correction is required it must indulge in it," Justice Lalit said. As per the collegium system of appointment of judges, a three-member collegium in HC, headed by the chief justice of the HC and consisting of two other senior-most judges, recommends names from the Bar and from among the district judges to be elevated to the HC bench. These recommendations are then sent to the government and the SC collegium. Once

the government makes its own background check, it sends a report to the SC collegium which finally makes final recommendation to the President for appointment. Salve, however, differed with Justice Lalit as he found the collegium system flawed where judges appoint judges. This is not done anywhere in the world, except India, he said, and recounted numerous examples of appointments of judges made by the political executives who became icons of the judiciary.

"I have been a critic of the collegium system. The established system is not working. Some of the finest in the Indian judiciary came from the system where the executive appointed the judges. That system fell to disrepair when the executive breached the line..." Salve said. Salve said and rejected the views expressed by the former CJI that the political executive should not have any say in appointment of judges.

Participating in a panel discussion with Queen's Counsel Harish Salve at Times Now summit, the former CJI said that there is complete transparency in appointment of judges. He said, after the names of advocates and judicial officers are recommended by the HC collegium, these are again verified by the political executive through a background check by the Intelligence Bureau. The former CJI said that the

U'khand will implement UCC in next 6 months: Dhani

New Delhi: Uttarakhand chief minister Pushkar Singh Dhami on Friday said that his government will implement the Uniform Civil Code (UCC) in the next six months and consultations with all stakeholders are being held before finalising the code.

Speaking at the Times Now Summit in the national capital, Dhani said, "The first job that we did after forming the government again was to set up the committee to come up with the draft of the UCC. Our Prime Minister always lays stress on participation of people in framing any policy and we are holding public consultations. Once the draft is ready, we will implement the UCC and we will be the first state after Goa to do so." On specific timeline for implementation, Dhani said the committee has completed four months only. "We will bring the UCC in six months," he said. On the rationale behind such a move, the CM said he had made a commitment to the people just before the last assembly election that after forming the government their first task would be to come out with a draft on UCC and implement it.

"I had spelt out the reasons as well. Uttarakhand is Dev Bhoomi and it's a state which has high number of soldiers. The state shares borders with two countries and it is the centre of spirituality, culture and religions. Hence, anyone living in Uttarakhand irrespective of caste, colour and religion, we will have one law. We need to protect what we have. For better law and order, uniform rules is necessary and people elected us," he added.

India capable of generating 9% growth rate: PM adviser

New Delhi: India is capable of generating much higher growth rates in future due to the steps that have been taken by the government and growth in the 7% range against the backdrop of the global turbulence is satisfactory, a senior economic advisor said on Friday.

"I think the growth rates that we are generating are already in the 7% range in turbulent times... nothing to sniff at that. I would put my head out and say if we get an open road, this economic machinery that we have built is capable of generating 9% GDP growth..." Sanjeev Sanyal, member of the Economic Advisory Council to the Prime Minister, told the Times Now summit. Sanyal said the first big obstacle to an open road is that the rest of the world is in disarray. The geopolitical events in eastern Europe, oil prices and the slowdown in the global economy as a result of which, liquidity is being sucked out globally. "In that environment if we are growing at 7% it's not a great idea to push for further growth. Let us be satisfied with it for now but the time will come when we will be able to press the accelerator and I am assuring you the Indian supply side is ready for the big time," said Sanyal while asserting that India was getting inserted into the global supply chain and backed an investment, exports driven growth model for faster expansion. Sanyal said there is a need to mentally "remap ourselves" and de-couple and to think of the neighbourhood and the world in wider terms. "The Indo-Pacific, Quad, FTA with Australia, so we are doing things to think of our neighbourhood differently. But if we are aspiring to be a global leader then we should also think globally. At multiple levels we need to punch at our weight, forget above our weight we are not even punching at our weight in global forums in any meaningful way," said Sanyal.

U. P. CO-OPERATIVE SUGAR FACTORIES FEDERATION LTD.
 5-A, Rana Pratap Marg, Lucknow, Telephone: (0522) 220181, (0522) 252194, Fax: (0522) 252194
 Email: upsugarfed@yahoo.co.in Website: www.upsugarfed.org

e-Auction NOTICE FOR SALE OF SCRAP
 Online e-Auction are invited for the sale of various types of Scrap on the basis of "As is Where is" from Cooperative Sugar Mills of U.P.

| S.No. | Particulars | Date and Time |
|-------|--|-------------------------------------|
| 1. | Document upload time | 25.11.2022 6:55 PM |
| 2. | Technical Bid submission (e-auction fee, EMD and other supporting documents) | 16.12.2022 upto 1.00 PM |
| 3. | Date and time of opening of online e-auction | 20.12.2022 From 10:00 AM to 3:00 PM |

The e-Auction EMD for M.S Scrap Rs. 2474.00 per ton, C.J Scrap Rs. 2400.00 Per Ton, C.S Scrap-Rs 5000.00 per ton, Old Bearings Rs. 4000.00 per Ton, Nickel Scrap Rs. 100.00 per Kg. The details for submission of e-Auction will be available on the e-Auction portal <http://eAuction.gov.in> and also on Federation's website www.upsugarfed.org from 25.11.2022. The Federation reserves the right to cancel any or all the e-Auction without assigning any reason. The decision of the Managing Director shall be final and binding.

For further details, please log on to the Website: <https://procure.gov.in/e-procure/app>
 Dy. Conservator
 Paradip Port Authority
 PPA/PR/208/22-23, Dt. 25.11.22

PSPCL Punjab State Power Corporation Limited
 (Regd. Office : PSEB Head Office, The Mall, Patiala-147001)
 Corporation Identification Number : U40109PB2010SGC033813
 Website : www.pspcl.in (Contact Number - 96461-22277)

TENDER ENQUIRY NO. 70/CE/RE&APDRP/RDSS/PMA/2022-23 Dated 25.11.2022

EIC/RE&APDRP invites E-Tenders from reputed and experienced consultants for providing Consultancy Services (PMA) for assisting and supporting in Project Management to PSPCL under "Revamped Distribution Sector Scheme launched by MoP/Gol.

For detailed NIT and Tender specifications please refer to <https://eproc.punjab.gov.in> from 29.11.2022

Note : corrigendum and addendum, if any will be published online at <https://eproc.punjab.gov.in>
 C-45222, DFR/PL: 76155/12/14/25/2022/18917

BRUHAT BENGALURU MAHANAGARA PALIKE
 Office of the Executive Engineer, Govindarajanagar Division, 2nd Floor, Shakthi Soudha, 13th Cross, 4th B Main, M.C. Layout, Vijayanagar, Bengaluru-40

No.EE/GRN/JT/NG/2022-23 Date: 24.11.2022

SHORT TERM TENDER NOTIFICATION (IFT)
 (Through GOK e-Procurement Portal only) (Two Cover System)

The Executive Engineer, Govindarajanagara Division, invites tenders from eligible Tenderers for the work detailed in the table below:

| Sl. No. | Name of the Work | Est. Cost (Rs. in Lakhs) | EMD (in Rs.) |
|---------|--|--------------------------|--|
| 1 | Construction of Multi Speciality Hospital at Pantharapalya in Ward No. 131 Nayandahalli (Phase-II) (Package-GRN-17). | 3200.00 | Rs. 32.00 lakhs (Rs. 1.00 Lakh online Payment plus remaining balance through Bank Guarantee) |

1) Tender documents may be downloaded from the e-procurement portal. 2) Pre-bid Meeting: 30.11.2022 at 16:30 Hrs. 3) Last date for receipt for tenders: 07.12.2022 upto 16:00 Hrs. 4) Date of opening of Technical bids: 08.12.2022 at 16.30 Hrs. Further details can be accessed from Gok e-procurement website: <https://eproc.karnataka.gov.in> or office of the undersigned.

Sd/- Executive Engineer, Govindarajanagara Division.

Office of the Commissioner
STATE EXCISE DEPARTMENT
 2nd Floor, T.T.M.C. Building, 'A' Block, BMTC, Shantinagar, Bangalore-560 027.

No.: ECD/71/LABEL/2001-2002(PART-5) Date: 17.11.2022

e-Tender Notification
 (Two Cover System)

On behalf of the Govt. of Karnataka, Additional Commissioner (Head Quarters & inspection), office of the Excise Commissioner, Bengaluru invites e-Tender under KPPP Act 1999 and rules made thereunder in Two Bid system from the eligible Manufacturers as stipulated in the tender document to Produce and Supply Paper-based Excise Adhesive Labels (EALs) for a period of three years, as per the specifications and schedule of requirements mentioned in the tender document, by installing all the required infrastructure in the premises designated by the Excise Commissioner, State Excise Department, Govt. of Karnataka, Bengaluru. Tender fees & EMD is as per E-Procurement portal. The detailed tender document may be downloaded from website <https://eproc.karnataka.gov.in> for information. The bids shall be submitted online before 17.30 hrs on 17.12.2022. The Technical bids will be opened online at 11:00 hrs. on 19.12.2022. For any further clarifications the above office may be contacted.

Sd/-
 Additional Commissioner
 (Head Quarters & Inspection)
 and Tender Inviting Authority

DIPR/CPJ/CA/3228/202-23

ATAL BIHARI VAJPAYEE INSTITUTE OF GOOD GOVERNANCE & POLICY ANALYSIS
 (An ISO 9001:2015 Organisation)
 (A Regd. Body of Govt. of M.P. under Public Service Management Department)

Office : Sushasan Bhawan, Bhadbhada Square, T.T. Nagar, Bhopal (M.P.)-462003
 Telephone : 0755-2777317, 2777216, 2777308

ENGAGEMENT ON CONTRACT

Applications in the prescribed format are invited for engagement for one year on contract basis at Bhopal for various posts of (Senior Consultant, Consultant & Research Associate). The details of the advertisement along with the prescribed format of application can be seen at the Institute's website www.aigppa.mp.gov.in

The application, complete in all respect should reach to the Director, Atal Bihari Vajpayee Institute of Good Governance & Policy Analysis, Sushasan Bhawan Bhadbhada Square, T.T. Nagar, Bhopal-462003 by registered post/speed post/courier or by hand latest by 5.30 pm on 13th December 2022. The applicant should give an undertaking that he/she would be able to join within 30 days of issue of engagement offer. Incomplete applications or applications received after the due date and time, will not be considered. Any intimation, in future in this regard will be published only on the Institute's website.

M.P. Madhyam/107420/2022 DIRECTOR

PARADIP PORT AUTHORITY MARINE DEPARTMENT
 No.MD/SHS/TECH-16/2022/1252 Date:16/11/2022
e-Tender Call Notice

Name of the Work : "Maintenance dredging of 9.5 Million M³ quantity from Approach Channel Entrance Channel, Turning Circle, Docks, Sand Trap of Paradip Port Authority for one year i.e. for the year 2023-24 including Mobilization / De-mobilization extendable for one more year i.e. for the year 2024-25 with same rates, terms and conditions with mutual consent". Estimated Cost : Rs. 158.00 Crores Plus GST. Last date & time of submission of tender through online bidding is 15.30 hours on 10.12.2022. For further details, please log on to the Website: <https://procure.gov.in/e-procure/app>
 Dy. Conservator
 Paradip Port Authority
 PPA/PR/208/22-23, Dt. 25.11.22

2nd airport inaugurated by PM on Dec 11, says Sawant: The Mopa International airport, Goa's second airport after Dabolim, will be inaugurated by Prime Minister Narendra Modi tentatively on December 11, Goa chief minister Pramod Sawant announced at the Times Now Summit 2022 on Friday. "The Dabolim airport currently receives around 70 flights daily, connecting about 20 Indian states and 10-12 international destinations. With this airport, the numbers will increase substantially, and we expect about 30 new domestic and international destinations will get direct connectivity with Goa," Sawant said.

Office of The Executive Engineer PWD (B & R) UJJAIN Dn. UJJAIN

Tender Notice

NIT No. 24/SAC/2022-23 Ujjain Dated :-22.11.2022

Online Tender for mentioned below are being invited. The Tender have been uploaded on the e-Procurement system of Public Works Department on the Portal www.mpeproc.gov.in Tender details are as below:-

| S. No. | Tender No. | District | Name of work | Call No. | Cost of Project (Rs. in Lakhs) | FDR (Earnest Money Deposit) (In Rs.) | Work Time Period |
|--------------|----------------------|----------|--|----------|--------------------------------|--------------------------------------|--------------------------------|
| 1 | 2022 PWD/RB/230285_1 | Ujjain | Const. of Durgarkheda to Bagni Road i/c Pole shifting work at sub dn. Mahipur dn. Ujjain. (First Call) | 1st Call | 135.57 | 135570.00 | 6 Month Including Rainy season |
| 2 | 2022 PWD/RB/230286_1 | Ujjain | PFI Collection Work of various road at Sub-Division Khachrod Division Ujjain (First Call) | 2nd Call | 15.00 | 30000.00 | 2 Month Including Rainy season |
| Total | | | | | 150.57 | | |

The document can only be purchased online from the above website after making online payment. The last date & time for purchase of Document online is Dated 03/12/2022 up to (18:30). Detailed NIT and other details can be viewed on the above mentioned portal. Amendments to NIT, if any, would be published on website only, and not in newspaper.

The Original FDR & Other document will be received online only.

G-19633/22 Sd/-
 EXECUTIVE ENGINEER
 PWD (B & R) DN UJJAIN

कोरोना में सावधानी हटी, समझो दुर्घटना घटी।

लोक परिसम्पत्ति प्रबंधन विभाग
 45-ए, अरेरा हिल्स, भोपाल-462011
 (ऑफिस) 0755-2597290/2765205
 ईमेल : info-pamd@mp.gov.in वेबसाइट : www.pam.mp.gov.in

NIT No.1948 /MPSAMC/PAM/054/2022 Date: 24/11/2022

NOTICE INVITING TENDERS

Part Land of Dabra Bus Stand Land, Dabra, Gwalior, M.P.

Madhya Pradesh State Assets Management Company Ltd. (MPSAMC) under Public Assets Management Department (PAM), GoMP invites bids for online e-tender-cum-e-Auction for "Sale of Revenue Department Land at Ward no. 14, remaining part of DabraBus Stand Dist. Gwalior, Madhya Pradesh" on As-Is-Where-Is Basis. The detailed Project Information Memorandum and related terms & conditions are available under organisation name "Madhya Pradesh State Asset Management Company Ltd." on MP tender portal www.mptenders.gov.in.

| S. No. | Description | Details |
|--------|--|--|
| 1 | Land Area | 467.83 Sqm. |
| 2 | Reserve Price | Rs. 0.90 Crore (Rupees Ninety Lakhs Only) |
| 3 | Issue of Tender/Bid Document Start & End date | Available online on www.mptenders.gov.in from 02 nd December 2022 to 26 th December 2022 |
| 4 | Last date for receipt of queries | 08 th December 2022 up to 11.00 hrs. E-mail- info-pamd@mp.gov.in |
| 5 | Pre-Bid Conference & Facilitation for Site Visit at the Property | 08 th December 2022 At Site - 12:00 to 14:00 hrs |
| 6 | Start Date/Time for submission of Bid | 12 th December 2022 from 11:00 hrs. |
| 7 | Last Date/Time for submission of Bid | 26 th December 2022 up to 11:00 hrs. |
| 8 | Bid Opening Date and Time (Technical) | 27 th December 2022 at 11:00 hrs. |
| 9 | e-Auction Start Date and Time | 27 th December 2022 at 15:30 hrs. |
| 10 | e-Auction End Date and Time | 27 th December 2022 at 17:30 hrs. |
| 11 | Bid Opening Date and Time (Financial) | After Completion of e-auction |
| 12 | Cost of Bid Document (Exclusive of Gateway and Service Charge) | Rs. 20,000/- (Rs. Twenty Thousand Only) payable online on www.mptenders.gov.in |

Any Addendum/Corrigendum in future will be uploaded on the above websites only. If holiday is declared by Govt. of M.P. on any date mentioned in the schedule fixed for any activity concerning this bid that date will automatically be shifted to subsequent working day.

MPSAMC reserves the right to accept/reject any/all tenders without assigning any reason thereof.

Sd/-
 Dy. Secretary
 Govt. of M.P.
 G-19643/22 Public Assets Management Department

कोरोना में सावधानी हटी, समझो दुर्घटना घटी।

ANDHRA PRADESH POWER GENERATION CORPORATION LIMITED VIDYUTH SOUDHA: VIJAYAWADA

NIT.No.610001132/APGENCO

APGENCO invites Online tenders for "NSRCPH (3X30MW) - Supply, Fabrication, Erection, Testing and Commissioning of fixed wheel type vertical lift Penstock Service Gate, duly dismantling of damaged gate including repairs to grooves and embedded parts of Unit-I" through APGENCO e-procurement platform. Estimated value of Contract: Rs. 125.15 Lakhs, Bid Schedule available Date & Time: From 6.00PM on 25.11.2022 onwards, Bid Submission Closing Date & Time: up to 3.00 PM on 13.12.2022.

For further details visit website: www.apgenco.gov.in or <https://etender.apgenco.gov.in/irjportal>

FORM G
 INVITATION FOR EXPRESSION OF INTEREST FOR SHREE MAHESHWAR HYDEL POWER CORPORATION LIMITED OPERATING IN HYDRO POWER PROJECT AT MANDLASHWAR, MADHYA PRADESH

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

| | |
|---|---|
| 1. Name of the corporate debtor along with PAN/CIN/LLP No. | Shree Maheshwar Hydel Power Corporation Limited CIN : U40101MP1993PLC007667 |
| 2. Address of the registered office | Abhayanchal Parisar, Post Mandaleshar, Madhya Pradesh - 451221 |
| 3. URL of website | Not Available |
| 4. Details of place where majority of fixed assets are located | Mandleshwar, Madhya Pradesh - 451221 |
| 5. Installed capacity of main products/ services | Capacity: 10 Turbines of 40 MW each Installed: 3 Turbines of 40 MW each |
| 6. Quantity and value of main products/ services sold in last financial year | Commercial operations of project are yet to commence. |
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| 10. Last date for receipt of expression of interest | 05 January 2023 |
| 11. Date of issue of provisional list of prospective resolution applicants | 14 January 2023 |
| 12. Last date for submission of objections to provisional list | 19 January 2023 |
| 13. Process email id to submit EOI | circp.shreemaheshwar@gmail.com |

(*The operations of the Corporate Debtor were at stand-still as on the Insolvency Commencement Date.

Sd/-
 Mr. Apoorv Sarvaria
 Interim Resolution Professional
 For Shree Maheshwar Hydel Power Corporation Limited
 Regn. No: IBI/PA-002/PA-N01073/2020-21/1344
 AFA Validity: Up to March 29, 2023
 Address: Suite No. 1, 16 Park Area, Karol Bagh, Opposite Ajmal Khan Park, New Delhi 110005

Date : 26.11.2022
 Place: New Delhi

GOVERNMENT OF ASSAM
OFFICE OF THE MISSION DIRECTOR : AMRUT, ASSAM
 DISPUR, GUWAHATI-6
 E-mail : amrutassam2016@gmail.com

No. AS/AMRUT-2.0/64/2022/1

SHORT e-PROCUREMENT NOTICE/INVITATION FOR BIDS (IFB)

The undersigned invites online bid through e-Procurement system i.e. through website www.assamtenders.gov.in in from reputed Govt. registered Class IA contractors in 2 (two) bid system in EPC mode for the work as mentioned below:

| Name of Work | Approx. Value of Works | Bid Security (EMD) | Cost of Bid Document and processing fee | Period of Completion |
|--|------------------------|--------------------|---|----------------------|
| EPC (Engineering Procurement and Construction) of "Tangla Town Water Supply Project (Phase I) under AMRUT 2.0" | Rs. 341020796.00 | Rs. 6820416.00 | Rs. 20000.00 | 2 Years |

All other relevant information and the detailed Bid Documents may be viewed on website www.assamtenders.gov.in and can be downloaded from 18.00 hr. of 02.12.2022 up to 16.00 hrs. of 20.12.2022. Bid is to be submitted through online on or before 17.00 hrs. of 23.12.2022. In no case manual submission of bid shall be entertained.

Mission Director
 AMRUT, Assam
 Dispur, Guwahati-6

Janasanyog/CF/3130/22

कार्यालय नगर परिषद सुवासरा जिला मन्सौर (म.प्र.)
 Email :- cmosuwasra@mpurban.gov.in, Phone & Fax no. 07426-220756

क्रं. / सो.नि. / ई-टेंडर / 2022 / 2190 ई-टेंडरिंग निविदा आमंत्रण सूचना सुवासरा विभाग 24/11/2022

एतद् द्वारा लोक निर्माण विभाग में एकोकृत पंचोक्त केन्द्रों को सूचित किया जाता है कि नगर परिषद, सुवासरा द्वारा नगर में बस स्टैंड निर्माण कार्य हेतु ऑनलाईन निविदा UADD S.O.R. 02.08.2021 अंतर्गत आमंत्रित की जाती है। इच्छुक केन्द्र निर्धारित धरोहर राशि जमा कर ऑनलाईन दर प्रस्तुत कर सकते हैं। जिसका विवरण एवं शर्तें कार्यालयीन समय में कार्यालय में उपस्थित होकर देख सकते हैं।

कार्य का विवरण

| क्रं. | ऑनलाईन टेंडर | कार्य का नाम | स्थान | अनुमानित लागत | अमानत राशि | कार्य की अवधि | निविदा प्रपत्र मूल्य |
|-------|-------------------|-------------------------|---|---------------|------------|------------------------|----------------------|
| 1 | 2022_UAD_234376_1 | बस स्टैंड निर्माण कार्य | वार्ड क्रमांक 03 में बस स्टैंड पर शांति कॉमप्लेक्स /38 दुकानें, सिमेंट कॉंक्रीट कार्य, फर्ब आर.सी.सी. नाला, बाइकपार्किंग एवं स्ट्रीट लाइट कार्य | 411.85 लाख | 206000 | 12 माह (चर्चाकाल सहित) | 15000 |

उपरोक्त कार्य हेतु निविदा प्रपत्र फॉर्म-सी पर आमंत्रित किया जाता है जिसका विस्तृत विवरण वेबसाइट <https://mptenders.gov.in> पर देखा जा सकता है।

नोट :-

- निविदा ऑनलाईन क्रय एवं बिड बना करने को अंतिम तिथि 26/12/2022 सायं 05:30 बजे तक एवं खोलने की तिथि 28/12/2022 है।
- निविदा का विवरण एवं शर्तें कार्यालयीन समय में कार्यालय में उपस्थित होकर देख सकते हैं। अधिक जानकारी के लिये नगर परिषद सुवासरा से संपर्क किया जा सकता है।

सविता बाई बालाराम पहिरार अध्यक्ष नगर परिषद सुवासरा
 सोमा सुनिल मोदलिया उपप्रमुख नगर परिषद सुवासरा
 जय प्रख्यारण वर्मा सभापति, लोक निर्माण, ग्राम, विद्युत एवं यांत्रिकी विभाग नगर परिषद सुवासरा
 संजय राठौर मुख्य नगर पालिका अधिकारी नगर परिषद सुवासरा

